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Date: 29/11/2025

(2024) 11 NCDRC CK 0089

National Consumer Disputes Redressal Commission

Case No: Revision Petition No. 95 Of 2022

Life Insurance Corporation Of India & Anr

APPELLANT

Vs

Satwinder Kaur RESPONDENT

Date of Decision: Nov. 26, 2024

Acts Referred:

• Consumer Protection Act, 2019 - Section 58(1)(b)

Hon'ble Judges: A. P. Sahi, President Member; Dr. Inder Jit Singh, Member

Bench: Division Bench

Advocate: Rajesh Mahindru, Anupam Dwivedi, Saumya Dubey, Vikas Kumar Sinha

Final Decision: Dismissed

Judgement